

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3896
ANSWERED ON:18.02.2014
REVIEW OF PRIVATE DRUG COMPANIES
Jaiswal Shri Gorakh Prasad ;Yadav Shri M. Anjan Kumar

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has reviewed the Private Pharmaceutical Companies regarding their compliance of the Government norms/policies on pricing of drugs;
- (b) if so, the outcome of the review and the steps/action taken by the Government thereon; and
- (c) if not, the reasons therefor and the corrective measures taken by the Government in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

(a) to (c) The Government regularly monitors the prices of scheduled and non-scheduled formulations under provisions of Drug Price Control Order (DPCO), 2013 through National Pharmaceutical Pricing Authority (NPPA) and actions are taken as per the provisions of DPCO'2013 against errant companies. This is a regular process.